

## VALEDICTORY REMARKS BY HON. SPEAKER

30.7.2021

Today we conclude the Fifteenth Session, 2021, wherein we have transacted significant business, which had a duration of 72 hours and 15 minutes.

I appreciate the Hon. Members, who raised important matters of urgent public importance by efficiently utilising various Parliamentary devices such as 8 Calling Attentions, 21 Zero Hour Mentions and 5 Private Members Resolutions. In the true sense, they have represented their constituents.

In this session, 197 Starred and 607 Unstarred Questions were received. Out of which 15 Starred Questions were replied orally and the rest of the Starred and Unstarred Questions were laid on the Table of the House. 230 Papers were laid on the Table. 30 Obituary and 8 Congratulatory References were also taken up. The Business Advisory Committee report was also presented.

The Demands for Grants were moved, discussed, voted and passed after the Cut Motions were negatived and the corresponding – The Goa Appropriation Bill, 2021, relating to Budget for 2021-2022 was introduced, considered and passed.

The Supplementary Demands for Grants for 2021-2022 (First Batch), were presented, discussed, voted and passed by the House and the corresponding – The Goa Appropriation Bill, 2021 (Relating to Supplementary Demands for Grants)

was introduced, considered and passed. Besides, 22 Government Bills were introduced, considered and passed. The assent of the Hon. Governor to 3 Bills of the last Session were reported.

I must thank the Hon. Leader of the House, Hon. Dy. Chief Ministers, Hon. Ministers, the Hon. Leader of Opposition, Hon. Dy. Speaker, Members of the House, Government Officers, legislature staff and Members of the media, for making this session a successful one.

Let us now rise for the National Anthem.

As there is no business before the House, I now adjourn the House *sine die*.

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